

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9900 - JK (LD) of 2025

DATED:- 13 - 08 - 2025

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-13.08.2025

No:- LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 9900 - JK(LD) of 2025 dated 13.08.2025.

S.N	Case No.	Title of the case	OIC	Designation
1	CP 84	Shafiqa Begum Vs Sanjeev Verma	Musheer Ahmad	Mission Director Poshan J&K
2	SWP No.778	Pushpa Devi V/s State of J&K	Kishore Kumar	CDPO Gundana
3	WPC No.2167	Shahida Parveen V/s UT of J&K	Karamat Bibi	CDPO Darhal
4	LPA No.03/2025	Anjum Ara V/s UT of J&K	Rhythm Jandial	CDPO Ramsoo
5	SWP No.498/2010	Shazia Kouser V/s UT of J&K	Israr Bhukari	CDPO Manjakate
6	SWP No.2541	Kamla Devi V/s UT of J&K	Haqiqat Singh	CDPO Lohai Malhar
7	WPC No.1358	Nazia kouser V/s UT of J&K	Abdul Aziz	CDPO Mendhar
8	WPC No.1711	Bindu Devi V/s UT of J&K	Hanan Shawl	CDPO Kalakote
9	WPC No.1241	Bansi Lal V/s UT of J&K	FahmidaAnjum	CDPO Doda
10	WPC No.1722	Saloni sharma V/s UT of J&K	Rahida Bano	CDPO Kishtwar
11	SWP No. 2671	Nusrat Parveen V/S UT of J&K	Mehender Pal	CDPO Nowshara
12	WPC	Sumy Kouser V/s UT of J&K	Akash Gupta	CDPO Ramban
13	WPC	Rehana Bashir V/s UT of J&K	Mukhtar Ahmad	CDPO Kulgam
14	WPC	Masrat Islam V/s UT of J&K	Shaheena	CDPO Budgam

Handwritten signature in blue ink: N. S. Singh Jm